

SHRI SIDDHESHWAR PRASAD : Big houses have not been precluded from investing in small-scale sector. Special care is taken when they want to register in the small-scale sector to know what amounts are made available and what ordinarily can be done. The other things are not applicable to them. They have to apply specifically and under the licensing Act that is also taken care of.

SHRI VASANT SATHE : In view of the fact that some big houses are investing in small-scale industries in some other names, will Government at least see to it that they start these small-scale industries in the under-developed sectors with a view to removing regional imbalances ?

MR. SPEAKER : What a simple question is carried to what limits ? I am really surprised. The question was whether there was going to be a ceiling on family investments....

SHRI VASANT SATHE : If the ceiling is not going to be there, at least let the investment be made in the under-developed regions.

MR. SPEAKER : I am sorry that this is not relevant to the main question.

SOME HON MEMBERS *rose* —

MR. SPEAKER : Hon. Members should now confine themselves to just a few supplementary questions. We have not been able to cover even half the number of questions printed daily. So, Hon. Members would excuse me if I do not go beyond three supplementary questions.

SHRI JYOTIRMOY BOSU : There is a real crisis in the question world, Sir. Your Secretariat is getting about 500 questions a day. The total number admitted is only about 200 plus 20, which comes to not even half the total that is given notice of. So, there is a real crisis.

MR. SPEAKER : The number of questions is running into thousands. Many of them do not come up at all, and yet Government money is spent on them.

Shifting of Vividh Bharati Office from New Delhi to Bombay

*44. **SHRI SHASHI BHUSHAN :** Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the total number of employees in the

Vividh Bharati Office of A. I. R. ;

(b) whether some of the employees of Vividh Bharati have protested against the decision of shifting the office from New Delhi to Bombay ;

(c) whether some of the employees have resigned on this account ; and

(d) if so, the facts thereof and the reaction of Government thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA) : (a) 109.

(b) Yes, Sir.

(c) No, Sir.

(d) Does not arise.

श्री शशि भूषण : अध्यक्ष महोदय, मैं आप के माध्यम से मंत्री महोदय से जानना चाहता हूँ कि यह जो विविध भारती के कार्यालय को पहले बहा बम्बई से यहाँ दिल्ली में ले आये और अब यहाँ से उसका कार्यालय फिर बम्बई भेज रहे हैं तो आखिर इस आवागमन की क्या आवश्यकता थी ?

यहाँ जो स्टाफ रक्खा था अब उसे वहाँ बम्बई जाना पड़ेगा और उसमें जाहिर है कि उसे दिक्कत है। वैसे भी इस विविध भारती की सेवा कोई ज्यादा उपयोगी नहीं है। उससे पब्लिक सेंक्टर को कोई सहायता नहीं मिलती। उसके यहाँ पर हिन्दी में ज्यादातर प्रोग्राम होते हैं तो यहाँ से हटा कर जो विविध भारती के कार्यालय को आप बम्बई ले जा रहे हैं तो वहाँ जो स्टाफ काम कर रहा है उनको दिक्कत पेश आयेगी और इस स्थानान्तरण के निर्णय के विरोध में उन्होंने एक रिप्रेजेंटेशन भेजा है तो उस सिलसिले में आप क्या कर रहे हैं और इस तरह से यहाँ से इसके कार्यालय को बम्बई बदलने से स्टाफ को कोई दिक्कत यदि न हो उसके लिए आप क्या इन्तजाम कर रहे हैं ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI I. K. GUJRAL) : I am glad that my hon. friend has asked for

clarification of two three things basically. Firstly, Vividh Bharati was brought to Delhi in 1958 because at that time, the orientation of Vividh Bharati was mostly on the basis of original programmes broadcast by the main stations, and since the library of such programmes existed in Delhi, therefore, we had to shift the unit here and keep it in Delhi. It was a very small unit then. Now, the orientation has changed. It is generally film-music based, and film music is generally available in Bombay itself. . . .

SHRI SHASHI BHUSHAN : But the records are available here also.

SHRI I. K. GUJRAL : But we have to keep ourselves in contact with them as well.

More than that, the second difficulty is limitation of the availability of space. In Bombay, we have got available now about 11 studios. In Delhi, we had only two studios, and they were also in temporary barracks, and they are now fit for demolition only, and we are unable to invest more money in constructing more studios here. Further, one building is lying vacant in Bombay.

Even then, keeping in view the difficulties of the people working in Vividh Bharati, we have taken two decisions. One is that in principle, nobody drawing less than Rs. 400 will be transferred to Bombay. So, nobody has been transferred in that category except eight persons who were recruited on the specific condition that they were being recruited for Bombay itself. So, under the agreement which they had signed, those eight persons would go there. Only 47 transfers have taken place, and all these 47 transfers are on the basis of those people who are drawing above Rs. 400; others have been absorbed in stations here and around here. Out of 109—hon. Members would excuse me if my figures are wrong, because my mathematics is very weak—about 62 persons, I believe, have been absorbed in the local stations. We are also keen to assist those persons whose special circumstances are such that they cannot go. We are very sympathetic and we shall always be willing to consider their difficulties also.

श्री शशि भूषण : यह 400 रुपये मासिक के ऊपर तनखाह पाने वाले व्यक्ति हैं उनको आज के हालात को मद्देनजर रखते हुए कोई ज्यादा पैसा नहीं मिलता है कि इस तरह से वह बम्बई से दिल्ली जायें और फिर यहाँ से

वापिस बम्बई चले जायें और उन्हें दिक्कत होती है इसलिए वह जो आप ने 400 रुपये की लिमिट रखी है उस को और बढ़ा दें तो ज्यादा अच्छा है। ज्यादा मुनासिब तो यही होगा कि आप इसे दिल्ली में ही रखें क्योंकि दिल्ली से ले जाना कुछ अच्छा नहीं है।

MR. SPEAKER : It is a suggestion for action.

SHRI I. K. GUJRAL : May I clarify one thing? Service in AIR is subject to transfers. Since it is an all-India service, we cannot give an assurance that every body serving in an all-India service will stay in Delhi. Transfers are inevitable; otherwise, you cannot run an all-India organisation. Therefore, I hope the transfer of 47 persons will be taken in the correct spirit. Even those not in Vividh Bharati are subject to all-India transfers.

PROF. MADHU DANDAVATE : Is the office being shifted from Delhi to Bombay because though Delhi is the political capital of India, Bombay is the cultural capital?

SHRI I. K. GUJRAL : There is a variety of culture. Bombay has a very good speciality in certain aspects of culture.

Complaint regarding shortage of Raw Materials by M/s. Burn & Co., Braithwaite & Co., and Jessop & Co.

*46. **SHRI INDRAJIT GUPTA :** Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether Government are aware that even after having secured the contract for construction of the second Hooghly Bridge, the three principal member firms of the Bhagirathi Bridge Construction Co., viz. M/s. Burn & Co., Braithwaite & Co., and Jessop & Co., continue to complain of shortage of raw materials and components resulting in under-employment of labour, under utilisation of capacity, and lack of working capital; and

(b) if so, whether Government have investigated the actual financial and working conditions of these concerns?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) : (a) and (b). A statement is laid on the Table of the House.